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Title: Introduction of the Constitution (Amendment) Bill, 2007(Amendment of 8th Schedule).

श्री सैयद शाहनवाज़ हुसैन (भागलपुर): मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री सैयद शाहनवाज़ हुसैन : मैं विधेयक को पुरःस्थापित करता हूँ।

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 30.11.2007

15.43½ hrs.